

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:863

ANSWERED ON:29.07.2010

FAKE GAS AGENCIES

Ahir Shri Hansraj Gangaram;Bais Shri Ramesh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware that a large number of gas agencies and petrol pumps are being run in fake names in the country ;
- (b) if so, whether these gas agencies and petrol pumps are running with connivance of officials of various public sector oil companies ;
- (c) if so, whether the Government has conducted any investigation in this regard ;
- (d) if so, the details thereof, State-wise, company-wise ; and
- (e) the number of gas agencies and petrol pumps, whose licences have been cancelled alongwith the details with regard to the action taken against the officials and owners of gas agencies/petrol pumps involved in the matter ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI JITIN PRASADA)

(a) to (e) : Public Sector Oil Marketing Companies (OMCs), namely Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have reported 26 established cases of benami LPG distributors and 126 established cases of benami Retail Outlets (ROs) in the country during last five years and April-June, 2010 and all these have been terminated. The company-wise details are as under :-

LPG distributors RO dealers

IOC 16 115

BPCL 06 06

HPCL 04 05

The state-wise details are available with Directors (Marketing) of the OMCs concerned. However, there is no established case of connivance by OMCs officers in such cases.

During LPG distributorship/RO dealership selection process and finally while awarding LPG distributorship/RO dealership under various reserved categories, utmost care is taken by OMCs to ensure that the dealerships are awarded to the persons belonging to the category only under which dealership is rostered and advertised.